

कितने भारतीय मारे गये तथा कितनों को चोटें आईं; और

(ख) हताहतों के परिवारों को क्या राहत दी गई है?

**t [INDIANS KILLED AND INJURED IN COMEX BUS ACCIDENT**

96. SHRI SUNDAR SINGH BHAN DARI : Will the PRIME MINISTER be pleased to state:

(a) the number of Indians who were killed and injured in the COMEX bus accident on the 30th September, last on the Belgrade—Zagreb route; and

(b) what are the details of relief which have been provided to the families of the killed and injured?

प्रधान मंत्री तथा वदेशिक-कार्य मंत्री (श्रीमती इन्दिरा गांधी) : (क) कोमेक्स बस दुर्घटना में एक भारतीय मारा गया था। कोई और घायल नहीं हुआ।

(ख) ऐसा समझा जाता है कि कोमेक्स पर मुआवजा देने की जिम्मेदारी नहीं है। सोलोसीटर से जीवन बीमा कंपनियों से मिलने वाले संभावित भुगतान से संबंध व्योरे के आने की प्रतीक्षा की जा रही है।

f [THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : (a) One Indian was killed in COMEX bus accident. No one else was injured.

(b) It is understood that COMEX is not liable for payment of compensation. Details regarding any likely payments from life insurance companies are awaited from solicitors.]

**AID TO RAJASTHAN UNDER THE FOURTH PLAN**

97. PROF. SHANTILAL KOTHARI: Will the PRIME MINISTER be pleased to state:

f [ ] English translation.

(a) the total amount of aid given to the State of Rajasthan during the Fourth Plan, under each head;

(b) the total amount of aid proposed to be given under each head in the remaining period of the Fourth Plan; and

(c) what was the demand made by the Rajasthan Government?

THE PRIME MINISTER AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) and (c) After discussions with the State Chief Minister in October-December, 1966, assistance of Rs. 227 crores was agreed for the State's Fourth Five Year Plan as then envisaged. Distribution by heads of development is done through the annual plans. The agreed assistance will be released from year to year to the extent possible on the basis of the approved outlays and the accepted pattern of assistance in vogue.

(b) The State has accordingly been allotted the following assistance.

(Rs. in crores)

1966-67 ..... 36.94

1967-68 ..... 39.00

It is not possible to indicate any firm figure for the future just now. This will depend on the size, nature and content of the State's annual plan and the overall financial position.

**IMPLEMENTATION OF TASHKENT DECLARATION**

98. PROF. SHANTILAL KOTHARI: Will the PRIME MINISTER be pleased to state:

(a) whether the attention of Government has been drawn to various statements made by the Pakistan President and Ministers on the implementation of the Tashkent Declaration;

(b) if so, what steps have been taken by the Pakistan Government to implement the Declaration; and

(c) what progress has so far been made in implementing the Declaration?